

**HIGH COURT OF SIKKIM
GANGTOK**

No. 291...../HCS

Dated: 30.8.24

OFFICE ORDER

Mrs. Kesang Chukie Barphungpa, District & Sessions Judge, Gyalshing is hereby allowed to retire from Sikkim Superior Judicial Service, on superannuation, with effect from the afternoon of November 30, 2024, in terms of Rule 14A(1) of the Sikkim Superior Judicial Service Rules, 1980.

By Order,

Sd/-
**REGISTRAR
(JUDICIAL SERVICE)**

Memo No. V (75) Confdl/HCS/ 7036-59

Dated: 30.8.24

Copy to:

1. Mrs. Kesang Chukie Barphungpa, District & Sessions Judge, Gyalshing.
3. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
4. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The Secretary, Home Department, Government of Sikkim, Gangtok.
8. The Ld. Advocate General, Government of Sikkim, Gangtok.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. The Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok.
11. All District & Sessions Judges.
12. The Director, Sikkim Judicial Academy, Gangtok.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
15. All Chief Judicial Magistrate-cum-Civil Judges (SD).

17. The General Secretary, Bar Association of Sikkim(High Court & Subordinate Courts), Gangtok.
18. The General Secretary, Sikkim High Court Bar Association, Gangtok.
19. The General Secretary, Namchi Bar Association, Namchi.
20. P.A. to the Registrar General, High Court of Sikkim.
21. P.A. to the Registrar, High Court of Sikkim.
22. P.A. to the Central Project Coordinator, eCourts Project, High Court of Sikkim.
23. The Chief Accounts Officer, G.P.F./Pension, Pension Cell, Finance Department, Government of Sikkim, Gangtok.
24. The Director, Treasury, Pay and Accounts Office, Government of Sikkim, Gangtok.
25. The Accounts Section, District & Sessions Court, Gyalshing.
26. Computer Cell, High Court of Sikkim.
27. Notice Board.
28. Personal File.
29. File.
30. Guard File.


REGISTRAR